

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ITM FABRICATION INDUSTRIES LIMITED

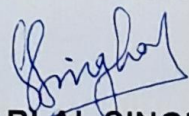
1.	Name of Corporate Person	ITM FABRICATION INDUSTRIES LIMITED
2.	Date of incorporation of Corporate Person	14/08/1996
3.	Authority under which Corporate Person is incorporated /registered	RoC-Mumbai
4.	Corporate identity number / limited liability identity number of Corporate Person	U74210MH1996PLC101863
5.	Address of the registered Office and Principal office (if any) of Corporate Person	6th Floor Dhiraj Chambers 9, Hazarimal Somani Marg Fort, Mumbai Mumbai City MH 400001 IN
6.	Liquidation commencement date of Corporate Person	18/05/2023
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Sandeep Jawaharlal Singhal Registered Address: 313/314, Giri Shikhar, Plot No. 8891, Opposite Goenka Hall, J B Nagar, Andheri (East), Mumbai City, Maharashtra-400059 Email Id: sandeepsinghal@hotmail.com & itm.vlibc@gmail.com Contact No.: 9820060027 Regn. No.: IBBI/IPA-001/IP-P00519/2017-2018/10920
8.	Last date for submission of claims	17/06/2023

Notice is hereby given that **ITM FABRICATION INDUSTRIES LIMITED** has commenced Voluntary liquidation on **May 18, 2023**.

The stakeholders of **ITM FABRICATION INDUSTRIES LIMITED** are hereby called upon to submit a proof of their claims, on or before **June 17, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic mean.

Submission of false or misleading proofs of claim shall attract penalties.



SANDEEP JAWAHARLAL SINGHAL

Date: 22.05.2023

Voluntary Liquidator

Place: Mumbai

Registration No.

IBBI/IPA-001/IP-P00519/2017-2018/10920

